

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 111
(IB)-123(PB)/2020

IN THE MATTER OF:

Shalimar Paints Ltd

.... Applicant/petitioner

Vs.

The Indure Pvt. Ltd. & Anr.

.... Respondent

SECTION:

Under Section 9 of IBC, 2016

Order delivered on 21.01.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Sabhay Choudhary, Adv.

For the Respondent

: Mr. Arush Kumar, Ms. Simran Wason, Advocates.

ORDER

List the matter on 27.01.2020 for final arguments.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)